



FORM No. - 4

See Rule (12)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

CUTTACK BENCH

ORDER SHEET

Application No. 457 of 200 3
 Applicant(s) Brundaban Sahu Respondent(s) Unm. of India & ors.
 Advocate for Applicant(s) Mr. D.B. Padhi Advocate for Respondent(s) _____

NOTES OF THE REGISTRY

G.P.O. for Rs. 50/- for W.L.
 For consideration.

B
 27.5.03

DR
 Regn

Defects removed.
 for registration pt.

B
 12.8.03

DR
 Registrar

DR
 13.08.03 13.08.03

ORDERS OF THE TRIBUNAL**REGISTER**

M
 Registrar

01. Order dated 19.08.2003.

Learned counsel for the

Applicant seeks Permission to
 withdraw this OA. with liberty
 to file a fresh OA. Prayer is
 allowed. This OA is disposed of
 as withdrawn.

DR
 Vice-Chairman

DR
 Member (T)